

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/BB/2 017	-	Admission	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	TUSHAR.Y.V 8722310679	ADVOCATE FOR FINANCIAL CREDITOR	<i>Tushar</i>

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry.

List it on 30.06.2017.


MEMBER (J)


MEMBER (T)